HIGH COURT OF JUDICATURE AT ALLAHABAD LAW CLERKS (TRAINEE) – 2013

NOTICE

It is hereby informed for general information to all the concerned that in pursuance to the Advertisement No.-01/Law Clerks (Trainee)/13 the result of 95 successful candidates has been declared and the same has been uploaded on the Official website of Allahabad High Court (www.allahabadhighcourt.in.).

Engagement Order of all selected candidates (73 at Allahabad and 22 at Lucknow) have been uploaded on the web-site of the Hon'ble High Court.

The Candidates are directed to download their engagement order and to produce the same at the time of joining with interview call letter issued to them earlier.

-Sd-Deputy Registrar Establishment 29.08.2013

HIGH COURT OF JUDICATURE AT ALLAHABAD ESTABLISHMENT SECTION OFFICE ORDER

No. 5856 / Establishment : Dated : Allahabad : August 29 , 2013.

With reference to his/her application in response to **Advertisement No. 01/Law Clerks (Trainee)/13** for being considered for the post of Law Clerk (Trainee) in the High Court of Judicature at Allahabad he/she is hereby informed that he/she has been selected as a Law Clerk (Trainee) to be attached with an Hon'ble Judge for a period of one year on a fixed honorarium of **Rs. 10,000/=** with no dearness and/or allowances and without any other perquisite such as residential accommodation etc. The engagement shall be purely contractual for a fixed term of one year, which may be terminated at any time if the incumbent is found lacking.

It is made clear to him/her that the above short term engagement shall not confer upon him/her any right to claim regular appointment like other appointees in the Registry. The said engagement shall be subject to the following conditions: -

- 1. That from the date of completion of his/her engagement as Law Clerk (Trainee), he/she shall not appear or practice for a period of one year before the Hon'ble Judge (s) with whom he/she was attached.
- 2. He/She shall not appear in any case handled by the Hon'ble Judge (s) with whom he/she had remained attached, irrespective whether he/she had or had not worked on that case during the period of his/her engagement.
- 3. In case of his/her being enrolled as an Advocate, he/she shall furnish an undertaking that he/she has surrendered his/her registration for a period of one year till he/she remains engaged as a Law Clerk.
- 4. He/She shall be governed by such rules of attendance, leave and other related matter as might be prescribed from time to time by Hon'ble the Chief Justice of High Court of Judicature at Allahabad.
- 5. His/Her engagement shall be for a fixed term of one year only which may be terminated without notice at any time.

If he/she is willing to accept the above terms and conditions to be engaged as a Law Clerk (Trainee) he/she may report to the undersigned on **01.09.2013 [Sunday] at 10.00 A.M.**

-Sd-(ANANT KUMAR) REGISTRAR GENERAL

SI No.	Address
1.	CHETNA ANJUM S/O D/O PRATAP NARAIN GANGWAR 810, RAJROOPPUR, NEAR BANK OF BARODA, ALLAHABAD Uttar Pradesh, 211011
2.	PRATIBHA GANGWAR , S/O D/O PRATAP NARAYAN GANGWAR

SI No.	Address
	810, RAJOOPPUR, 30 FEET ROAD, NEAR BANK OF BARODA, ALLAHABAD, Uttar Pradesh
3.	SHREYA SINGH , S/O D/O RAJIV SINGH 97, ZERO ROAD (K.P. KAKKAR ROAD), OPPOSITE SWAROOP RANI PARK, ALLAHABAD, 211003.
4.	EKTA AGRAWAL, S/O D/O RAHUL RATNA AGARWAL 131A/1, RAJROOPPUR, NEAR KALI BARI, 30 FEET ROAD , ALLAHABAD, 211011
5.	SHIVANI SINGH, S/O D/O RAJESH KUMAR SINGH C/O PRABHAKAR, 90A/15-Z/2, BAGHAMBARI GADDI, ALLAHPUR, ALLAHABAD - 211006
6.	MANISH KUMAR , S/O D/O DILEEP KUMAR PURBEY WARD NO- 10, OPP- ROSERA GOSALA, ROSERA , SAMASTIPUR, BIHAR, 848210
7.	ABHISHEK KUMAR JAISWAL , S/O D/O ASHOK KUMAR JAISWAL C/O D.K. SARAL , H.NO. 26/15C, BABA JI KA BAG, COLONELGANJ, ALLAHABAD- 211002
8.	SHASHANK SRIVASTAVA, S/O D/O SHIV KUMAR SRIVASTAVA NAND BHAWAN 265 , KHALI SAHAT, RAEBARELI, Uttar Pradesh , 229001
9.	VINAY KUMAR SINGH, S/O D/O RAJ BAHADUR SINGH 588 K/138, JAIL ROAD, BANGLA BAZAR, LUCKNOW, Uttar Pradesh, 226012
10.	POOJA KUMARI SHAH, S/O D/O PREM NATH SHAH Q/NO. 99, IJ, STATION COLONY, MUGHALSARAI, CHANDAULI, Uttar Pradesh, 232001
11.	NIDHI AGARWAL , S/O D/O DILIP KUMAR AGARWAL MAHADEVI VERMA GIRLS HOSTEL, WOMENS HOSTEL CAMPUS, UNIVERSITY OF ALLAHABAD, ALLAHABAD, Uttar Pradesh , 211002
12.	NIHARIKA NARAIN, S/O D/O DHRUV NARAIN, 23/3, STAINLY ROAD, ALLAHABAD
13.	RAJAN MISHRA, S/O D/O NAGESHWAR PRASAD MISHRA SHIV SADAN. B-11, SHANTIPURAM, PHAPHAMAU, ALLAHABAD, Uttar Pradesh, 211013
14.	MOHIT PARSAI ,S/O D/O S.K. PARSAI 222N/2N CHAKNIRATUL JAGMAL KA HATTA, RAJRUPUR , ALLAHABAD, 211003
15.	RAJESH KUMAR MISHRA S/O D/O RADHEY SHYAM MISHRA 51 SHIVKUTI TELIARGANJ, ALLAHABAD, Uttar Pradesh, 211004
16.	AVNISH TIWARI , S/O D/O AKSHAIBAR TIWARI POST; REOLI, VILLAGE- REOLI, P.S.; REOLI , DEORIA , Uttar Pradesh, 274602
17.	MAHENDRA PRATAP SINGH, S/O D/O LATE SRI BALRAM SINGH YADUVANS NAGAR, DIWANI FARM ROAD, MAINPURI, Uttar Pradesh, 205001
18.	ANUJ SINGH , S/O D/O ARUNENDRA BAHADUR SINGH 522A/14C/1M UNCHAWAGARHI RAJAPUR , BELI COLONY BESIDE BHOLANATH TIWARI(PARSHAD), ALLAHABAD , Uttar Pradesh, 211002
19.	NITESH BHATT, S/O D/O UMESH CHANDRA BHATT 11C/5A LALA RAM NARAYAN ROAD, BANK ROAD, ALLAHABAD, Uttar Pradesh, 211002
20.	ASHISH KUMAR JAISWAL, S/O D/O ASHOK KUMAR JAISWAL YADAV NIWAS, VISIT PARA, HIRAPUR, DHANBAD, JHARKHAND, 826001
21.	ADITYA SHARMA, S/O D/O SHIV AVTAR SHARMA 33E/3, PREETAM NAGAR COLONY, DHOOMANGANJ, ALLAHABAD, Uttar Pradesh, 211001
22.	LUXAMI SHUKLA, S/O D/O VIDHIHARIHAR PRASAD SHUKLA 223/1 TRIVENI NAGAR POST UDYOG NAGAR, NAINI, ALLAHABAD, Uttar Pradesh, 211009
23.	ADITI DAVE , S/O D/O LATE LAXMI KANT DAVE, 440, MUMFOR GANJ, FAWARA CHAURAH, ALLAHABAD, Uttar Pradesh
24.	NISHA YADAV , S/O D/O HARISH CHANDRA YADAV ROOM NO. 76, SHATABDI WOMEN HOSTEL, UNIVERSITY OF ALLAHABAD - 211002
25.	SIRAJ ALI, S/O D/O MR AKBAR ALI 254A/99A/6A NEWADA (ASHOK NAGAR), ALLAHABAD, UTTAR PRADESH, 211001
26.	ANKUR SHARMA, S/O D/O SURYA PRAKASH SHARMA A 15/2, SHANKARPURI (KAMTA), POST CHINHAT, LUCKNOW, Uttar Pradesh, 227105
27.	HIMANSHU KULSHRESTHA, S/O D/O ASHUTOSH KULSHRESTHA 162, BAGHAMBARI HOUSING SCHEME, ALLAPUR, ALLAHABAD, Uttar Pradesh , 211006
28.	NEELESH MISHRA, S/O D/O RAM SHANKAR MISHRA RADHA BHAWAN, 10 B.N. S. A.F. ROAD, MAKRONIYA SAGAR, MADHYA PRADESH, 470003
29.	ASHISH VERMA, S/O D/O BABU RAM VERMA
29.	

SI	Address
No.	C/O MUSAFIR SHUKLA, 13E/10C, RAJEEV NAGAR, TELIERGANJ, ALLAHABAD, 211001
20	ABHINAV PRAKASH CHAUBEY, S/O D/O LATE SHASHI PRAKASH CHAUBEY
30.	TOWN+POST CHAKIA WARD NO. 4, CHAKIA, CHANDAULI, Uttar Pradesh, 232103
31.	UMESH KUMAR, S/O D/O LAKHAN SINGH RAJPUT 27/E KULWANTSINGH MAUR ROAD, RAJAPUR, ALLAHABAD, Uttar Pradesh, 211001
32.	DEEPAK KUMAR KAUSHIK, S/O D/O DHARMENDRA KUMAR KAUSHIK MOH- BHAISASUR(TILHAPAR), P.O.+P.S BIHAR SHARIF, NALANDA, BIHAR, 803101
33.	MANOJ KUMAR YADAV , S/O D/O RAM CHANDRA YADAV VILLAGE LAKSHAGRIH, POST HANDIA , ALLAHABAD, Uttar Pradesh, 221503
34.	JEETENDRA SINGH, S/O D/O MANOJ SINGH C/O RAM KRISHNA SHARMA, 522-A/14C/1M UNCHWAGARI, RAJAPUR, BELI COLONY, BESIDE BHOLA NATH TIWARI, ALLAHABAD, Uttar Pradesh, 211002
35.	NIDHI VERMA , S/O D/O VINAY KUMAR VERMA 276/28B/8B, ALLAHPUR , ALLAHABAD, Uttar Pradesh, 211006
36.	TRIPURESH NATH TIWARI, S/O D/O PRABHU NATH TIWARI C/O PAWAN KUMAR CHAURASIYA 10-C, NEW DADARI, YAMUNA NAGAR, NAINI, ALLAHABAD 211008
37.	RAMESH KUMAR PRAJAPATI, S/O D/O LATE SEWA LAL PRAJAPATI VILLAGE BHOJPUR, POST KATESAR, RAMNAGAR ROAD, CHANDAULI, Uttar Pradesh, 221008
38.	POONAM NAIK, S/O D/O UDAI PRASAD NAIK 36, BHULAI KA PURA, POST TELIARGANJ, ALLAHABAD, Uttar Pradesh, 211004
39.	SUNIL KUMAR, S/O D/O SURYA BALI MAURYA 20E/9B, HARSH VIHAR COLONY, AUCKLAND ROAD, ALLAHABAD, Uttar Pradesh, 211001
40.	AKEEL AHMAD, S/O D/O MOHAMMAD SHAKEEL 523B/14D KAMADGIRI BHAWAN, RAJAPUR UNCHWAGARHI(NEAR AMA BLOOD BANK) ALLAHABAD, Uttar Pradesh, 211002
41.	ACHYUT KUMAR SHUKLA, S/O D/O ANJANI KUMAR SHUKLA 281/178, MADHWAPUR, ALLAHABAD, Uttar Pradesh, 211003
42.	SANDEEP MISHRA , S/O D/O SHYAM BIHARI MISHRA 505/63, JOSHI TOLA, DALIGANJ, LUCKNOW, Uttar Pradesh, 226002
43.	PRAGYA SINGH, S/O D/O BECHU LAL PRAGYA SINGH C/O SHRI PRAMOD KUMAR YADAV, 744/559, MUMFORDGANJ, ALLAHABAD, 211002
44.	YAMA SINGH , S/O D/O VINAY KUMAR SINGH NARESH GIRLS HOSTEL, 83 MARUTIPURAM, FAIZABAD ROAD, LUCKNOW, 226016
45.	LAVAKUSH KUMAR PANDEY S/O D/O KRISHNA KUMAR PANDEY 1362 KIDWAI NAGAR ,ALLAPUR, ALLAHABAD, Uttar Pradesh, 211006
46.	VIJAY KUMAR, S/O D/O SHRADHANAND PATTI CHAUDHRAN VILLAGE+POST SHAHPUR, BARAULI, BAGHPAT, 250611
47.	NITIN KUMAR SHARMA, S/O D/O RAMRAJ SHARMA E-65, R.D.A. COLONY, INDIRA NAGAR, RAE BARELI, Uttar Pradesh, 229001
48.	BAL KRISHNA MISHRA, S/O D/O KANHAIYA LAL MISHRA H. NO. 15/185 NEAR DIESEL TANKI, RATAHARA, REWA, MADHYA PRADESH, 486003
49.	OM PRAKASH DEO, S/O D/O ARUN KUMAR MOHALLA-PAIJAWAPAR, BARH BAZAR, POST:BARH, BARAH BAZAR, PATNA, BIHAR, 803213
50.	AYUSHI RASTOGI, S/O D/O Y C RASTOGI D - 4,22A/16A VRINDAVAN VIHAR COLONY, T B SAPRU MARG CIVIL LINES, ALLAHABAD, UP, 211001
51.	AMBRISH SINGH YADAV , S/O D/O MAHESH SINGH YADAV YADUVANSH SADAN, OPP. B.N. DEGREE COLLEGE, SHAHABAD, HARDOI, 241124
52.	SANJEET KUMAR MISHRA , S/O D/O KRIPA SHANKER MISHRA 13A/9, DRUMOND ROAD, CIVIL LINES, SOUTH SIDE OF PWD BUNGLOW, ALLAHABAD, 211003
53.	RAVI KUMAR SINGH, S/O D/O ARVIND KUMAR SINGH C/O DEEPAK SINGH, ADVOCATE,28B/38C, NETA CHAURAHA, ALLAHAPUR, ALLAHABAD, U.P., 211006

SI No.	Address
54.	KARTIKEYA NARAIN, S/O D/O RAM KRISHNA NARAYAN 12, LIG, STAINLY ROAD, MUMFORD GANJ, ALLAHABAD, Uttar Pradesh, 211002
55.	PRIYANKA SINGH – I, S/O D/O SURENDRA PAL SINGH TRIVENI ENGINEERING AND INDUSTRIES LTD, SUGAR UNIT, DEOBAND, SAHARANPUR, 247554
56.	SHUBHAM DWIVEDI , S/O D/O AMRNATH DWIVEDI C/O ALOK TIWARI, 1/44 MIG AVAS VIKAS COLONY JHUNSI, ALLAHABAD, Uttar Pradesh,
57.	STUTI MALVIYA, S/O D/O RAJESH KUMAR MALVIYA 316/40 TRIVENI APARTMENT, MADHWAPUR BAIRAHANA, ALLAHABAD, Uttar Pradesh, 211003
58.	VARTIKA SINGH, S/O D/O KAMLESH KUMAR SINGH 48, HIG ADA COLONY, LAJPAT RAI ROAD MUMFORDGANJ, ALLAHABAD, 211002
59.	BRIJNANDAN KUMAR VERMA, S/O D/O HARI KISHUN VERMA B-34, EKANKI KUNJ, MUIR ROAD, RAJAPUR, ALLAHABAD, Uttar Pradesh, 211001
60.	UGRA NATH KUMAR , S/O D/O RATAN KISHOR PRASAD LAHERI TOL PANDAUL, P.O PANDAUL, P.S PANDAUL, MADHUBANI, BIHAR
61.	ANUPAMA SHUKLA , S/O D/O AKHILESH SHUKLA VILLAGE& PO BASDILA, SARDAR NAGAR, GORAKHPUR, Uttar Pradesh, 273202
62.	ABHISHEK MISHRA, S/O D/O HARISH CHANDRA MISHRA 268/20B/2 NETA CHAURAHA, SOHABATIYABAGH, ALLAHABAD, Uttar Pradesh, 211006
63.	SHASHANK SHEKHAR SINGH, S/O D/O SHIV SEVAK SINGH DR. TARACHAND HOSTEL, CHAITHAM LINE, ALLAHABAD UNIVERSITY, ALLAHABAD
64.	NIDHI MITTAL, S/O D/O YOGESH CHANDRA MITTAL 13/165 , MAMU BHANJA, ALIGARH, Uttar Pradesh, 202001
65.	KSHMA, S/O D/O RAM KISHOR DUBEY C/O RAM KUMAR MISHRA (ADVOCATE HIGH COURT) , L-VI 46 SECTOR N, ALIGANJ, LUCKNOW - 209721
66.	PANKAJ KUMAR YADAV, S/O D/O KAMAL BABU YADAV VILLAGE FIROJPUR , POST HETAPATTI, ALLAHABAD, Uttar Pradesh, 221507
67.	JITENDRA SINGH, S/O D/O JASWANT SINGH JITENDRA SINGH, 19/131, OLD LASHKAR LINE, OLD BAIRAHANA, ALLAHABAD, 211003
68.	SARIKA SHUKLA, S/O D/O MUKUND SHARAN SHUKLA 168, TAKSAL GALI, GOVIND GHERA, VRINDAVAN, MATHURA, Uttar Pradesh, 281121
69.	RAMESH KUMAR BHARTI, S/O D/O LALJI BHARTI VILL- SADREPUR, POST SARAIN MAMREJ, ALLAHABAD, Uttar Pradesh, 212403
70.	MUKESH KUMAR MAURYA, S/O D/O CHANDRIKA PRASAD MAURYA H. NO. 537 U/126 BHARAT NAGAR, NEAR NEW ERA SCHOOL SITAPUR ROAD FAIZULLAGANJ (Ist), LUCKNOW, Uttar Pradesh, 226021
71.	ASHWANI KUMAR, S/O D/O LALAN LAL SRIVASTAVA S/O L.L.SRIVASTAVA,A.D.J.,CIVIL COURT, MUNGER, BIHAR, 811201
72.	ANJANI KUMAR SHUKLA, S/O D/O RAJENDRA PRASAD SHUKLA 31- NYAY NAGAR, JHUNSI, ALLAHABAD, Uttar Pradesh, 211019
73.	KANAK YADAV , S/O D/O RAJENDRA PRASAD YADAV ROOM NO.41 BLOCK "B", C/O SANJAY SINGH, 1-BUND ROAD ADELFI GIRLS HOSTEL ALLENGANJ, ALLAHABAD, Uttar Pradesh, 211001

-Sd-Deputy Registrar (Establishment)

HIGH COURT OF JUDICATURE AT ALLAHABAD ESTABLISHMENT SECTION OFFICE ORDER

No. 5857 / Establishment : Dated : Allahabad : August 29 , 2013.

With reference to his/her application in response to **Advertisement No. 01/Law Clerks (Trainee)/13** for being considered for the post of Law Clerk (Trainee) in the High Court of Judicature at Allahabad he/she is hereby informed that he/she has been selected as a Law Clerk (Trainee) to be attached with an Hon'ble Judge for a period of one year on a fixed honorarium of **Rs. 10,000/=** with no dearness and/or allowances and without any other perquisite such as residential accommodation etc. The engagement shall be purely contractual for a fixed term of one year, which may be terminated at any time if the incumbent is found lacking.

It is made clear to him/her that the above short term engagement shall not confer upon him/her any right to claim regular appointment like other appointees in the Registry. The said engagement shall be subject to the following conditions: -

- 1. That from the date of completion of his/her engagement as Law Clerk (Trainee), he/she shall not appear or practice for a period of one year before the Hon'ble Judge (s) with whom he/she was attached.
- 2. He/She shall not appear in any case handled by the Hon'ble Judge (s) with whom he/she had remained attached, irrespective whether he/she had or had not worked on that case during the period of his/her engagement.
- 3. In case of his/her being enrolled as an Advocate, he/she shall furnish an undertaking that he/she has surrendered his/her registration for a period of one year till he/she remains engaged as a Law Clerk.
- 4. He/She shall be governed by such rules of attendance, leave and other related matter as might be prescribed from time to time by Hon'ble the Chief Justice of High Court of Judicature at Allahabad.
- 5. His/Her engagement shall be for a fixed term of one year only which may be terminated without notice at any time.

If he/she is willing to accept the above terms and conditions to be engaged as a Law Clerk (Trainee) he/she may report to the **Registrar**, **High Court**, **Lucknow Bench**, **Lucknow** on **01.09.2013** [Sunday] at **10.00 A.M.**

-Sd-(ANANT KUMAR) REGISTRAR GENERAL

SI. No.	Address
1	SWAPNIL VERMA, S/O D/O SUSHIL KUMAR VERMA 628/304, SHAKTI NAGAR, A- BLOCK, INDIRA NAGAR, LUCKNOW, Uttar Pradesh, 226016
	DISHA CHANDRA, S/O D/O NAVEEN CHANDRA A-2 RAJ BHAWAN, LAL BAHADUR SHASTRI MARG, LUCKNOW, Uttar Pradesh, 226001

SI. No.	Address
3	SONALI YADAV, S/O D/O SURESH CHANDRA YADAV 529K/1176, PANTNAGAR, LUCKNOW, Uttar Pradesh
4	MOHD ANAS KHAN, S/O D/O MR. MOHD IMRAN KHAN C/O CHOTE LAL YADAV KAIHOTA KA PURWA, VIJAYANT KHAND-1, GOMTI NAGAR, LUCKNOW, UTTAR PRADESH, 226010
5	GARIMA CHAUHAN, S/O D/O SHISHUPAL SINGH CHAUHAN 314, KUMAR ENCLAVE, WAZIR , HASAN ROAD, GOKHLE MARG, LUCKNOW, Uttar Pradesh, 226001
6	VIJAYA MISHRA, S/O D/O GAYA PRASAD MISHRA SAJAL TIWARI, B-1/4 SECTOR K, ALIGANJ, LUCKNOW, Uttar Pradesh
7	AMARDEEP YADAV, S/O D/O CHHOTE LAL YADAV KAIHOTA KA PURWA VIJANT KHAND-1, GOMTI NAGAR, LUCKNOW, UTTAR PRADESH, 226010
8	SMITA GAUTAM, S/O D/O SHYAM LAL GAUTAM 691, CIVIL LINES, CHURCH ROAD, SITAPUR, Uttar Pradesh, 261001
9	SHIV PRATAP SINGH, S/O D/O TEJ SINGH BAHADUR SINGH E-6 SECTOR N-2/81, ALIGANJ, LUCKNOW, Uttar Pradesh, 226024
10	SITA DEVI, S/O D/O CHANDRIKA PRASAD 7/641, SECTOR- 7, JANKIPURAM EXTENSION, LUCKNOW, Uttar Pradesh,
11	RAVI PRAKASH SHUKLA, S/O D/O RAM CHARITRA SHUKLA D-7 MUKTAR KHANA COLONY, KATRA PANI KI TANKI, BASTI, Uttar Pradesh, 272001
12	MAHENDRA KUMAR MAURYA, S/O D/O RAM LAKHAN MAURYA VILLAGE- SANGRAMPUR, POST GONDEY, PRATAPGARH, Uttar Pradesh, 230001
13	ALOK VERMA, S/O D/O MOTI LAL VERMA E-3/337, VINAY KHAND-3, GOMTI NAGAR, LUCKNOW, Uttar Pradesh, 226010
14	MAYANK SRIVASTAVA, S/O D/O KRISHNA KUMAR SRIVASTAVA 538K 887/25 27 JAGANNATH BHAWAN, TRIVENI NAGAR -II SITAPUR ROAD, LUCKNOW, UTTAR PRADESH, 226020
15	LAWNISH KUMAR SINGH, S/O D/O RAMESH KUMAR SINGH VILLAGE SIDDH NATH CHOWK SONPUR , P.O.+P.S SONPUR, SARAN, BIHAR, 841101
16	SHAILA SHUKLA, S/O D/O VINOD KUMAR SHUKLA M.S 132, SECTOR- D, ALIGANJ (Near Purana Chauraha), LUCKNOW.
17	PRIYANKA JAISWAL , S/O D/O SATISH CHANDRA JAISWAL 390-A, ARYA NAGAR , SITAPUR, Uttar Pradesh, 261001
18	GOVIND SARAN SONI, S/O D/O LAXMI NARAYAN SONI SECTOR- 21, HOUSE NO 90, INDIRA NAGAR, LUCKNOW, Uttar Pradesh, 226016
19	VAIBHAV SHANKER SHARMA, S/O D/O MUNISH CHANDRA SHARMA NEAR RADHA KRISHNA MANDIR, DEPUTY GANJ, MORADABAD, Uttar Pradesh, 244001
20	KIRTIKA SRIVASTAVA, S/O D/O KRISHNA CHANDRA SRIVASTAVA SECTOR-I, HOUSE NO20, SHIV VIHAR COLONY, JANKIPURAM, LUCKNOW, 211001
21	ARIBA HUSSAIN, S/O D/O AHMED HUSSAIN H.N. 14/84 M.O. SOFIYANA, POST RUDAULI, FAIZABAD, Uttar Pradesh, 224120
22	PREM NARAYAN SHARMA, S/O D/O CHANDRA PRAKASH SHARMA 45-A, ADARSH NAGAR, KAAMTA, P.S CHINHAT, LUCKNOW, Uttar Pradesh, 227105

No._____ / Establishment : Dated : Allahabad : August 29 , 2013.

Copy forwarded to the Registrar, High Court, Lucknow Bench, Lucknow for information and alongwith the photocopy of 22 Application forms of Law Clerks (Trainee) selected for High Court, Lucknow Bench, Lucknow with request to make necessary arrangements for their joining on 01.09.2013 [Sunday] at 10.00 A.M.

-Sd-Deputy Registrar (Establishment)